RBI has issued guidelines to all scheduled commercial banks for rehabilitation of potentially viable sick SSI units. These guidelines emphasise the need for early detection of incipient sickness and for taking remedial measures in time. RBI have also laid down the viability norms and parameters for providing relief/concessions to potentially viable sick SSI units.

IDBI has also formulated a refinance scheme for extending rehabilitation assistance to sick small scale industrial units through banks and State level financial institutions. The National Equity Fund Scheme launched by IDBI in 1987 also provides equity type of support for rehabilitation of potentially viable sick units in the SSI sector, eligible under the scheme.

Super Zinc Smelter Plant

10512. SHRI GULAB CHAND KATARIA: Will the Minister of STEEL AND MINES be pleased to state:

(a) when the work on Super Zinc Smelter Plan near Chittorgarh is likely to commerce and when it will start production;

(b) whether local people will be preferred in employment there; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Work on the Smelter on Hindustan Zinc Limited near Chittorgarh, commenced in April, 1989. It is likely to start production for June, 1991.

(b) and (c). Workmen are employed through the District Employment Exchange, subject to suitability. If candidates sponsored by the Employment Exchange are not found suitable for the job, recruitment is done through open advertisement.

Mopping up of Household Sector Savings

10513. SHRIJ. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

 (a) the additional measures Government propose to evolve for mopping up the savings in the household sector; and

(b) the expected amount of savings in 1990-91?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHAS-TRI): (a) Small Savings Schemes administered by the Government are under constant review and whenever need arises changes are carried out with a view to maximise the collections.

Besides, Government propose to extend the Deposit Scheme for Retiring Government Employees, 1989 to the Retiring Employees of Public Sector companies. The limit of deposits under the National Savings Scheme 1987 is also proposed to be increased from Rs. 30,000 to Rs 40,000 in a year.

(b) The net collections under the various Small Savings Schemes during 1990-91 are estimated at Rs. 5,500 crores.

[Translation]

Export of Foodgrains

10514. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of COMMERCE be pleased to state:

(a) the names of foodgrains/pulses being exported at present;

(b) the names of countries to which

these commodities are being exported;

(c) the total value of foodgrains/pulses exported last year;

(d) the target fixed for the export of these items during the current year; and

(e) the steps being taken by Government to increase these exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): (a) and (b). Foodgrains permitted for export are basmati rice, allowed under OGL, and non-basmati rice, wheat, bajra, jowar, ragi and barley allowed subject to annual ceiling fixed by the government depending upon the availability of export surplus etc. Bulk of these items are exported to the Middle East countries, USSR, UK and USA.

Export of pulses is not permitted except in case of processed pulses made out of the pulses imported under the Advance Licensing Scheme, Pass Book or by an approved 100 per cent export oriented unit.

(c) The total value of foodgrains exported during the year 1989-90 is estimated at Rs. 427 crores.

for export of foodgrains, as export of items under limited ceiling depends upon estimated production, consumption and surpluses, as well as their price competitiveness. Within these limitations, efforts are made to encourage exports by tackling operational constraints.

[English]

Drop in Proposals from NRI

10515. SHRIMATI BASAVA RAJES-WARI: Will the Minister of FINANCE be pleased to state:

(a) whether there has been a drop in the number of proposals received from nonresident Indian during 1989;

(b) if so, the extent thereof and the reasons therefor; and

(c) the number of proposals approved by Government so far?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHAS-TRI): (a) to (c). The following statement shows the number of applications received from NRIs, proposals approved by the Department of Industrial Development (Secretariat for Industrial Approval) and the NRI investment proposed:—

		1988	1989
1	2	3	4
i)	Number of applications/ proposals received.	162	112
ii)	Number of applications approval	102	54
iii)	NRI Investments:	Amount Rs. in crores	
	a) Repatriation basis.	17.78	64.26

(d) and (e). No targets have been fixed